

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 222 of 99
(DA 858 of 96)

Date of order : 30.5.2002

Present : Hon'ble Mr.S.Biswas, Administrative Member

Hon'ble Mr.M.L.Chauhan, Judicial Member

SMT. KUKU DEY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.N.K.Roy, counsel

For the respondents: Ms.K.Banerjee, counsel

O R D E R

Ld. counsel for the applicant states that he does not want to press this MA. The MA stands disposed of as not pressed.

2. DA be listed for hearing on 31.7.2002.


MEMBER (A)


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